

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 6].

कोयले की खानें

* 504. श्री भागवत भा आजाद: क्या उत्पादन मंत्री यह बताने की कृपा करेंगे कि क्या सरकार भविष्य में सभी नई कोयले की खानों का प्रबंध करने के सम्बन्ध में कोई योजना तैयार कर रही हैं?

उत्पादन मंत्री (श्री क० सी० रंङ्गी): अप्रैल 1955 के उद्योग नीति प्रस्ताव को ध्यान में रखते हुए सरकार कोयले की खानें और नई खानों की स्थापना का दायित्व उत्तरोत्तर अपने हाथों में ले लेने के विषय में विचार कर रही हैं।

PAKISTAN RAID ON KAMALPUR (TRIPURA)

*606. Shri Dasaratha Deb: Will the Prime Minister be pleased to state:

(a) whether there was a Pakistani raid on the town area of Kamalpur (Tripura) in the middle of 1950;

(b) whether a number of houses and shops were completely gutted by fire during that raid;

(c) whether any representation was made by the sufferers for full compensation for the damage caused by that raid; and

(d) the steps taken to compensate them fully?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). Yes. On the 1st April, 1950, a number of evacuees from Kamalpur to East Pakistan, who had crossed back into Tripura, supported by some Pakistani irregular forces, raided the town and looted and burnt houses and the entire bazar.

(c) and (d). No such representation for compensation was received. An immediate protest against the incident was made to the Government of Pakistan who, however, denies participation in the raid by Pakistani forces.

The Government of Tripura have provided immediate relief to the victims of the riots, to the extent of over Rupees 2 lakhs, by way of cash doles, rehabilitation loans *ad hoc* grants etc., in addition to free distribution of wool-len and cotton garments and blankets.

FOREIGN COMPETITION

*608. Shri K. P. Tripathi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the indigenous manufacture of textile machinery is suffering from competition with foreign products; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

PEKING TALKS ON AMERICAN PRISONERS

*609. Shri Amjad Ali: Will the Prime Minister be pleased to state:

(a) whether Government have received any reports on the talks in Peking between Dr. Hammarskjöld and Mr. Chou En-lai from India's Ambassador in Peking or from India's Permanent Representative at the United Nations; and

(b) if so, the contents of the reports?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) These talks were confidential and it is not in the public interest to disclose their contents, especially when they were held between a foreign Government and the Secretary-General of the United Nations.

गांधी सागर बांध

* 515। श्री डामर: क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि:

(क) गांधी सागर बांध के निर्माण पर अब तक कितनी राशि व्यय की जा चुकी है; और

(ख) इस बांध के पूरे होने की कब तक आशा है ?

जोबाना उपमंत्री (श्री एस० एन० मिश्र):
(क) जनवरी १९५५ के अन्त तक १७२.२९ लाख लक्ष।

(ख) जून १९५६ तक।

HYDEL SCHEMES

*617. **Shri N. Somana:** Will the Minister of Planning be pleased to state:

(a) whether any expert committee was constituted to examine the relative merits of the Hydel Schemes in the South;

(b) if so, whether the committee has submitted its report;

(c) the recommendations made by the Committee; and

(d) which of them have been accepted?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The report is under examination.

EVACUEE PROPERTY DISPUTE

*618. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the Pakistan's Minister for Rehabilitation has addressed any communication during December 1954 expressing the willingness of the Pakistan Government to settle the evacuee property dispute by negotiations; and

(b) whether it is proposed to discuss this question in the near future?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) Yes, discussions at Secretariat level started at Karachi from 1st March, 1955.

नमक

*६१४. डा० राम सुभग सिंह: क्या उत्पादन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सांभर झील (राजस्थान) को जल पंप गैर सरकारी व्यक्तियों को भी नमक बनाने की अब अनुमति प्राप्त है;

(ख) यदि हां, तो क्या गैर-सरकारी व्यक्तियों द्वारा नमक बनाए जाने के लिए कोई स्थान निश्चित किया गया है, और

(ग) यदि हां, तो उन स्थानों के नाम क्या हैं ?

उत्पादन मंत्री (श्री के० सी० रंजी): (क) राजस्थान में गैर-सरकारी व्यक्तियों को सरकारी नमक के कारखानों से २५ मील के बाहर नमक बनाने की आज्ञा है।

(ख) और (ग). कोई स्थान खासपौर पर इसके लिए निश्चित नहीं किया गया है। पत्ता लगा है फलोंदी में गैर-सरकारी व्यक्तियों को नमक बनाने का काम शुरू कर दिया है।

DISPLACED PERSONS' COLONIES IN TRIPURA

*627. **Shri Dasaratha Deb:** Will the Minister of Rehabilitation be pleased to lay a statement on the Table of the House showing:

(a) the total number of displaced persons' colonies in Tripura;

(b) the total number of displaced persons rehabilitated in these colonies;

(c) the total number of displaced persons who deserted these colonies at different times;

(d) the total number of displaced persons getting agricultural loan in these colonies; and

(e) the number of displaced persons getting less than 5 Konis of land in these colonies?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (e). A statement is laid on the Table of